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T.P.(C) No. 87 OF 2003

ITEM No.31

Court No.10

SECTION XVIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition (Civil) No.87 of 2003

UNITED TOWERS (I) PVT. LTD. & ORS.

Petitioner (s)

VERSUS

SBI COMMERCIAL & INTNL.BANK LTD.& ORS.

Respondent (s)

(With appln(s). for stay and intervention)

With Transfer Petition (C) No.181 of 2003 (For Prel. Hearing)
(With appln.(s) for ex-parte stay)

Transfer Petition (C) No.244 of 2003 (For Prel. Hearing)
(With appln.(s) for ex-parte stay)

Date : 29/08/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s)Mr. Ranjit Kumar,Sr.Adv.
Mr. Uttam Datt,Adv.
Mr. Nikhil Nayyar,Adv.

For Respondent (s)Mr. Dhruv Mehta,Adv.
Ms. Malini Poduval,Adv.

Mr. Trideep Pais,Adv.
Mr. P. Venugopal,Adv.
Mr. P.S. Sudheer,Adv.

for M/s. K.J. John & Co.,Advs.

Mr. Rajiv Tyagi,Adv.
Mr. Ajit Singh,Adv.
Mr. Shayur Shah,Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard the learned counsel for the parties.

The transfer petitions are dismissed.

[T.I. Rajput][Shelly Sengupta]
Court Master Court Master

[Signed order is placed on the file]

IN THE SUPREME COURT OF INDIA

CIVIL ORIGINAL JURISDICTION

